

जिन के नाम मेरे पास हैं, सवाल पूछने की इजाजत दे दूंगा। इस के बावजूद माननीय सदस्य कहते हैं कि कोई नई परम्परा डाली जा रही है।

श्री बड़ें : अध्यक्ष महोदय, चूंकि आप ने इस कार्लिंग-एटेंशन नोटिस को रेपयूज नहीं किया है, इसलिए अलग अवसर देना चाहिए।

अध्यक्ष महोदय : मैंने कहा है कि इस वक्त वही डिस्कशन चल रहा है। क्या माननीय सदस्य चाते हैं मैं कि इस बिना पर इस को रेफ्रयूज कर दूं?

श्री बड़ें : अगर आप उस को रेफ्रयूज कर देते हैं, तो वः दूसरी बात है। लेकिन मुझे मालूम है कि आप रेफ्रयू नहीं करेंगे।

अध्यक्ष महोदय : माननीय सदस्य शायद मेरे दिल को ज्यादा जानते होंगे। मैं नहीं जानता कि मैं इस बारे में शोर हूं। पेपर्स टु बि लेड आन दि टेबल।

12.13 hrs.

PAPERS LAID ON THE TABLE

PAPERS RE: DELHI ROAD TRANSPORT AUTHORITY

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy each of the following papers pertaining to the Delhi Road Transport Authority:

- (i) (a) Operational and Profit and Loss Accounts (Bus Division) for the period from the 1st to 6th April, 1958.
- (b) Balance Sheet (Bus Division) as on the 6th April, 1958.
- (c) Profit and Loss Accounts (Tramways Wing) of the period from the 1st to 6th April, 1958.

- (d) Balance Sheet (Tramways Wing) as on the 6th April, 1958.
- (e) Particulars of Liabilities as on the 6th April, 1958.
- (f) Audit Report on the accounts for the period from the 1st to 6th April, 1958.
- (ii) Statement showing reasons for delay in laying the papers mentioned as (i) above.

[Placed in Library. See No. LT-1734/63].

PERSONAL INJURIES (EMERGENCY) AMENDMENT REGULATIONS

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): I beg to lay on the Table a copy of the Personal Injuries (Emergency) Amendment Regulations, 1963, published in Notification No. S.O. 2543 dated the 7th September, 1963, under sub-section (7) of section 3 of the Personal Injuries (Emergency Provisions) Act, 1962. [Placed in Library. See No. LT-1735/63].

INDIAN TELEGRAPH (SECOND AMENDMENT) RULES

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1963, published in Notification No. SO 1705 dated the 22nd June 1963, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1736/63].

12.14 hrs.

PUBLIC ACCOUNTS COMMITTEE 14TH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Fourteenth Report of the Public Accounts Committee on the Appropriation Accounts (P & T),